NATIONAL COMPANY LAW TRIBUNAL

SINGLE BENCH

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/136/CAA/2017

NAME OF THE TRANSFEROR

: OCL INDIA LTD & **TRANSFEROR 2** TRANSFEROR 3 **TRANSFEROR 4**

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. H. Arrivoll Pandian Sr. Adv. Vishna Mohan

Nor Petitioner

ORDER

Shri P H Arvindh Pandian, senior counsel for the applicant present. No representation on behalf of the RD. Counsel for the applicant and the Registry are directed to send notice to RD to depute a responsible person to make submissions on their behalf. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)